

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.32/ 2017	-	Admission	441	Four Seasons Wines Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUDHIN HULI ALKAB 9844266159		Ashok

PCS for Petitioner is present. Since the violation is punishable with fine or with imprisonment, the PCS is directed to explain how this compounding application is maintainable under Section 441 of Companies Act, 2013.

List it on 21.06.2017.


MEMBER (J)


MEMBER (T)